

FORM G**INVITATION FOR EXPRESSION OF INTEREST**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor	M/s ETC Energy Therapy Pvt. Ltd.
2	Date of incorporation of corporate debtor	30.03.2010
3	Authority under which corporate debtor is incorporated / registered	ROC- MUMBAI
4	Corporate identity number of corporate Debtor	U40300MH2010PTC201185
5	Address of the registered office and principal office (if any) of corporate debtor	12-B, Ganga Vihar, Raheja Township, Malad (East), MUMBAI, Maharashtra, India - 400097.
6	Insolvency commencement date of the corporate debtor	12.07.2024
7	Date of invitation of expression of interest	04.10.2024
8	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Email id : etcenergy.cirp@gmail.com Office at : Hirachand N Bafna Resolution Professional 21A,1st floor, Soni Bhavan, 47/51, Kalbadevi Road, Mumbai – 400002
9	Norms of ineligibility applicable under section 29A are available at:	Email id : etcenergy.cirp@gmail.com Office at : Hirachand N Bafna Resolution Professional 21A,1st floor, Soni Bhavan, 47/51, Kalbadevi Road, Mumbai – 400002
10	Last date for receipt of expression of interest	20.10.2024
11	Date of issue of the provisional list of prospective resolution applicants	30.10.2024
12	Last date for submission of objections to the provisional list	05.11.2024
13	Date of issue of final list of prospective resolution applicants	10.11.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30.10.2024
15	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum, and further information	Request on Email id : etcenergy.cirp@gmail.com
16	Last date for submission of resolution plans	30.11.2024
17	Manner of submitting resolution plans to resolution professional	Physical and Soft copy: Email id : etcenergy.cirp@gmail.com Office at : Hirachand N Bafna Resolution Professional 21A,1st floor, Soni Bhavan, 47/51, Kalbadevi Road, Mumbai – 400002
18	Estimated date for submission of resolution plan to the Adjudicating Authority for approval.	30.11.2024
19	Name and registration number of the resolution professional	Hirachand N Bafna IBBI/IPA-001/IP-P01207/2018-19/11922
20	Name, Address, and e-mail of the resolution professional, as registered with the Board	Email id : etcenergy.cirp@gmail.com Office at : Hirachand N Bafna Resolution Professional 21A,1st floor, Soni Bhavan, 47/51, Kalbadevi Road, Mumbai – 400002
21	Address and email to be used for correspondence with the resolution professional	Email id : etcenergy.cirp@gmail.com Office at : Hirachand N Bafna Resolution Professional 21A,1st floor, Soni Bhavan, 47/51, Kalbadevi Road, Mumbai – 400002
22	Further Details are available at or with	Email id : etcenergy.cirp@gmail.com
23	Date of publication of Form G	04.10.2024

Sd/

Hirachand N Bafna – Interim Resolution Professional
IBBI/IPA-001/IP-P01207/2018-19/11922
Office at : Hirachand N Bafna Resolution Professional

Date: 04/10/2024

Place: Mumbai

21A,1st floor, Soni Bhavan, 47/51,
Kalbadevi Road, Mumbai – 400002